

CENTRAL INFORMATION COMMISSION

Room No. 308, B-Wing, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066

File No.CIC/LS/A/2009/000999

Appellant : Shri Challa Sivaji
Public Authority : OFB, Kolkata
Date of Decision : 4.2.2010

FACTS :

The matter is called for hearing today dated 4.2.2010. The parties have not appeared before the Commission. However, a written representation has been received from Shri S.S. Naskar requesting for adjournment in the matter for a few days. It is not possible to adjourn the matter because of heavy pendency in the Registry of this Commission. Hence, it has been decided to dispose of the matter on the basis of material on record.

2. It is noticed that the appellant has requested for information vide his letter dated 2.6.2009. The CPIO had responded to it vide letter dated 26.6.2009 and the AA vide order dated 7.8.2009. Dissatisfied with this, he has filed the present appeal before the Commission in which he has given detailed reasons for his non satisfaction.

DECISION

3. The case is remanded to Shri S.S. Naskar, Director, OFB, Kolkata (CPIO) with the direction to re-visit the matter in the light of the contents of the appeal memo filed by the appellant before this Commission and decide the matter afresh, after giving an opportunity of hearing to the appellant in 04 weeks time.

4. Let a copy of the appeal memo be enclosed with this decision.

5. The matter is closed at the Commission's end.

Sd/-

(M.L. Sharma)

Central Information Commissioner

Authenticated true copy. Additional copies of orders shall be supplied against application and payment of the charges, prescribed under the Act, to the CPIO of this Commission.

(K.L. Das)
Assistant Registrar

Address of parties :-

1. Shri S.S. Naskar
Director & CPIO,
Ordnance Factory Board,
10A, S.K. Bose Road,
Kolkata-700001

2. Shri Challa Sivaji
Ex-PS (Retd), OFB, H. No. 18-8-254/1A/58B,
West Rakshapuram Colony,
P.O. Saidabad, Hyderabad-500059